

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mer
CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :12/07/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURT CODE- MENTION1207-AT11A.M.

878-ADMISSION-COURT CODE-JAYPEEAO-11.05 AM

1	Misc. Application	652/2022	Jaypee Ltd.-EXEMPTION Vs. SEBI	Infratech	L AND L PARTNERS LAW OFFICES
(Main Matter Number :SEBI Appeal/0000372/2022)					
3	Misc. Application	653/2022	Jaypee Ltd.-DIRECTION Vs. SEBI	Infratech	L AND L PARTNERS LAW OFFICES
(Main Matter Number :SEBI Appeal/0000372/2022)					
	SEBI Appeal	372/2022	Jaypee Infratech Ltd. Vs. SEBI		L AND L PARTNERS LAW OFFICES
Sub Matter :		Misc. Application/0000652/2022			
Sub Matter :		Misc. Application/0000653/2022			

879-ADMISSION-COURT CODE-ZENITHGDR-11.08 AM

2	Misc. Application	654/2022	Mahender Singh Arora-DELAY Vs. SEBI		Triad Law Chambers
(Main Matter Number :SEBI Appeal/0000373/2022)					
	SEBI Appeal	373/2022	Mahender Singh Arora Vs. SEBI		Triad Law Chambers
Sub Matter :		Misc. Application/0000654/2022			

469-DISPOSAL-CODE-REGISTRATIONCANCELLED-AT11.10AM.

3	IRDA Appeal	1/2019	E-Meditek Insurance TPA Ltd. Vs. IRDAI		Chetan Kapadia,Adv. i/b Vishesh Law Services Shyam Mehta,Sr. Adv. i/b Bhave and Co.
Sub Matter(Disposed) :		IRDA-MISCAPPLICATION/0000001/2021			

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CIVIL CAUSE LIST OF DATE :12/07/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>104-ADMDISPOSAL-COURTCODE-GUIDELINES-AT11.12 AM</u>				
4	IRDA Appeal	3/2019	Hero Insurance Broking India Private Limited Vs. IRDAI	V. Dhond, Sr. Adv.i/b ShardulAmarchandMangald as Co Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter :		IRDA-MISCAPPLICATION/0000004/2019		
	IRDA-MISCAPPLICATION	4/2019	Hero Insurance Broking India Pvt. Ltd. Vs. IRDA	ANB Legal K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000003/2019)				
	IRDA Appeal	1/2020	Maruti Insurance Broking Private Ltd. Vs. IRDAI	Kumar Desai,Adv. i/b ShardulAmarchandMangald as Co. Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter :		IRDA-MISCAPPLICATION/0000001/2020		
	IRDA-MISCAPPLICATION	1/2020	Maruti Insurance Broking Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co. K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000001/2020)				
12	IRDA Appeal	3/2020	Aditya Birla Insurance Brokers Limited Vs. IRDAI	Gaurav Joshi,Sr.Adv. i/b ShardulAmarchandMangald as
	IRDA-MISCAPPLICATION	3/2020	Toyota Tsusho Insurance Broker India Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co. K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000005/2020)				
	IRDA-MISCAPPLICATION	5/2020	SMC Insurance Brokers Pvt. Ltd. Vs. IRDA	Prakash Shah and Associates K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000006/2020)				

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	IRDA Appeal	5/2020	Toyota Tsusho Insurance Broker India Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co. K. ASHAR AND CO.
Sub Matter :		IRDA-MISCAPPLICATION/0000003/2020		
	IRDA Appeal	6/2020	SMC Insurance Brokers Pvt. Ltd. Vs. IRDAI	Prakash Shah Adv.,i/b Prakash Shah and Associates Mihir Mody,Adv. i/b K.Ashar and Co.
Sub Matter :		IRDA-MISCAPPLICATION/0000005/2020		

249-ADMDISPOSAL-COURTCODE-FORBEARANCE-AT11.14 AM

5	IRDA Appeal	8/2020	Future Generali Life Insurance Vs. IRDAI	Somasekhar Sundaresan, Advocate-i/bKhaitan and co. Kevic Setalvad, Senior Advocate- i/b K.AsharandCo.
Sub Matter :		IRDA-MISCAPPLICATION/0000013/2020		
Sub Matter :		IRDA-MISCAPPLICATION/0000014/2021		

	IRDA-MISCAPPLIC ATION	13/2020	Future Generali Life Insurance Co. Ltd. Vs. IRDA	Khaitan and Co K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000008/2020)				

	IRDA-MISCAPPLIC ATION	14/2021	Future Generali India Life Insurance Company Ltd Vs. IRDA	Khaitan and Co K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000008/2020)				

288-ADM DISPOSAL-COURTCODE-PRICERISEWTM-11.16 A.M.

6	SEBI Appeal	5/2020	Maheshwari Financial Services Limited Vs. SEBI	Alliance Law K. ASHAR AND CO.
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206-DISPOSAL-COURTCODE-FUNDDIVERSION-AT-11.18 AM

7	SEBI Appeal	339/2020	Shivris Resources Pvt. Ltd. Vs. SEBI AND Abg Shiyard	Mr. Kunal Katariya, Advocate Mr. Abhiraj Arora, Advocate
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220-ADMDISPOSAL-COURTCODE-PCLRECOVERY- AT 11.19A.M.

8	SEBI Appeal	143/2021	CFM Asset Reconstruction Pvt. Ltd. Vs. SEBI	Mr. Devanshu Desai, Advocate Mr. Anubhav Ghosh, Advocate
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310-DISPOSAL-REGISTRATIONCERTIFICATE-AT-11.20 AM

9	Misc. Application	789/2021	COMPUTECH SHARECAP LIMITED Vs. SEBI	JOBY MATHEW AND ASSOCIATES MANSUKHLAL AND HIRALAL AND CO
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(Main Matter Number :SEBI Appeal/0000445/2021)

	SEBI Appeal	445/2021	COMPUTECH SHARECAP LIMITED Vs. SEBI	JOBY MATHEW AND ASSOCIATES MANUSKHLAL AND HIRALAL AND CO.
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Sub Matter : Misc. Application/0000789/2021

641-DISPOSAL-COURTCODE-SVAMLODR-AT 11.22 A.M.

10	SEBI Appeal	801/2021	SVAM SOFTWARE LIMITED AND ORS. Vs. SEBI	Juris Matrix Partners LLP Mansukhlal Hirala and Co.
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Sub Matter(Disposed) : Misc. Application/0001383/2021

Sub Matter(Disposed) : Misc. Application/0000104/2022

671-DISPOSAL- CODE-SHORTFALLCLIENTFUNDS-AT11.25 AM

11	SEBI Appeal	17/2022	ISS ENTERPRISE LIMITED Vs. NSEIL	Shah AND Ramaiya, Chartered Accountants
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